

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section)** Civil Secretariat,  
Jammu/Srinagar.

\*\*\*\*\*

**Subject:-** Extension of services of Assisting Counsels of both Jammu/Srinagar wings of High Court of Jammu and Kashmir and Ladakh.

**Government Order No: 5868 - JK(LD) of 2021.**  
**Dated: 22 - 12 - 2021.**

Post-facto sanction is accorded to the extension of term of the following Assisting Counsels of both wings of High Court of Jammu and Kashmir and Ladakh w.e.f the date of expiry of their term till 30-11-2021:-

**1. Jammu Wing:**

S No.	Name of the Assisting Counsel S/Shri
1.	Sanchit Verma
2.	Palvi Sharma
3.	Divya Ojesvi

**2. Srinagar Wing:**

S No.	Name of the Assisting Counsel S/Shri
1.	Insha Rashid
2.	Afrooza Hassan
3.	Saba Gulzar
4.	Nida Banday

*Achal Sethi*

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No: Law-STCL/13/2021-10.

Dated:- 22 -12-2021.

Copy to the:-

1. Learned Advocate General, Jammu and Kashmir, Jammu. He is requested to release the retainership of the aforesaid Ex-Assisting Counsels upto 30-11-2021 subject to their satisfactory performance.
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K, Jammu.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Commissioner/Secretary to Government, General Administration Department.
5. Director Information, J&K, Jammu.
6. Director Litigation Jammu.
7. Director, Archives, Archaeology and Museums, J&K, Jammu/Srinagar.

8. Director Finance, Department of Law, Justice & P.A.
9. Private Secretary to Chief Secretary, J&K for information of Chief Secretary.
10. Private Secretary to Secretary to Government, Department of Law, Justice & P.A for information of Secretary.
11. Concerned Advocates.
12. Incharge website of the Department of Law, Justice and Parliamentary Affairs.
13. Government Order File.
14. Concerned File.

  
22.12.21

**(Ashish Gupta)**

Additional Secretary to Government

